

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103
IB-271/PB/2017
New Contempt Petition/22/2024

IN THE MATTER OF:

Srei Equipment Finance Ltd.

.....Applicant

Vs.

Wianxx Implex Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 08.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Ekta CHoudhary, Mr. Divyank Dutt Dwivedi,
Ms. Aditi Sharma, Advs. for Bank

For the Respondent :

ORDER

New Contempt Petition/22/2024:-

Ld. Counsel on behalf of the Applicant is present and submitted that the main matter is listed for hearing on 12.07.2024 and prayed that this application i.e. New Contempt Petition/22/2024 may also be listed on the same day. In view of this, list this application on **12.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)